

DEVELOPMENT OF FISHING INDUSTRY IN
KERALA4677. SHRI VISWANATHA
MENON :SHRI P. GOPALAN :
SHRI C. K. CHAKRAPANI :
SHRI A. K. GOPALAN :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that Yugoslavia has offered to supply some trawlers to Kerala State for the development of fishing industry in the State;

(b) if so, whether permission has been granted for the supply of trawlers; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) No, Sir. There was no offer from Yugoslavia for the supply of trawlers to Kerala State.

(b) and (c). Do not arise.

EMPLOYEES OF RIVER STEAM
NAVIGATION Co.4678. SHRI VISWANATHA
MENON :SHRI NAMBIAR :
SHRI UMANATH :
SHRI K. M. ABRAHAM :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the employees of the River Steam Navigation Co. met the Labour Minister in December, 1967 and submitted a memorandum to him;

(b) if so, whether it is also a fact that he had assured them that all the employees will be absorbed;

(c) whether all the employees have since been absorbed; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR, EMPLOY-
MENT AND REHABILITATION
(SHRI S. C. JAMIR) : (a) Yes.

(b) No. Only assurance given was that efforts would be made to find alternative employment for them.

(c) Out of about 8,170 employees of the River Steam Navigation Company before its closure, about 5,180 men have been employed so far in the Central Inland Water Transport Corporation and various private and public sector undertakings through the assistance of Government and its agencies.

(d) A Committee was set up under the Chairmanship of the Deputy Chairman of the Calcutta Port Commissioners to explore ways and means for finding re-employment opportunities for the surplus employees of the River Steam Navigation Company. The Bureau of Public Enterprises has intimated all public sector undertakings that the surplus persons should be absorbed as far as possible on a preferential basis, if otherwise found suitable, wherever vacancies exist or are likely to arise in future. The Ministry of Labour, Employment & Rehabilitation have issued instructions to the Employment Exchanges to register the surplus employees and render them every possible employment assistance. The Calcutta Port Commissioners and the Labour Dockyard, Calcutta, have been permitted to recruit the employees without the intervention of the Employment Service.

COST DATA FOR AGRICULTURAL PRODUCTS

4679. SHRI SATYA NARAIN
SINGH :SHRI UMANATH :
SHRI GANESH GHOSH :
SHRI A. K. GOPALAN :

Will the Minister of FOOD AND AGRICULTURE be pleased to refer to the reply given to the Unstarred Question No. 439 on the 15th February,